

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 311
IB-819/ND/2022
New IA- 1763/2024

IN THE MATTER OF:

Union Bank of India

... Applicant/Petitioner

Versus

Smt. Geetika Kweera

... Respondent

Under Section: 95 of IBC, 2016

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Ms. Nibruti Samal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1763/2024: For the reasons stated therein, **the IA is allowed**, and the status report is kept on record, subject to all just exceptions.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)